

Court within six weeks from today and in the event of his arrest or surrendering, the petitioners will be enlarged on bail on showing proof of depositing Rs.15,000/- each with DRM, Dhanbad without prejudice to their defence in this case and on furnishing bail bond of Rs.25,000/- (Twenty five thousand) each with two sureties of the like amount each to the satisfaction of learned JM.(Railway), Dhanbad in connection with Hazaribag Road RPF Post Case No. 03 of 2021 (Crime Serial No.03 of 2021) **with the condition that they will co-operate with the investigation of the case and appear before the investigating officer as and when noticed by him and furnish their mobile number and photocopy of the Aadhar Card with an undertaking that they will not change their mobile number during the pendency of the case** and subject to the conditions as laid down under Section 438(2) of the Code of Criminal Procedure.

(Anil Kumar Choudhary, J.)

Pappu/